2 Traffe

3-10(10((-2110))

Declaration of Assets and Liabilities

Year- 2021

I, Madhup Kumar, S/o. Shri Hrishikesh Swarankar, aged 56 years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as Senior Reporter give herein below the details of the assets (Immovable, movable, Bank Balance, etc.)of myself my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joints name indicating the extent of joint ownership will also have to be given)

| Sr.No. | Description | Self | Spouse Name : Archana Gupta (Wife) | Dependent-1 Name : Mayank Raj (Son) | Dependant-2 Name | Dependant- Etc.Name |
|--------|--|---|---|--|--|------------------------|
| (i) | Cash | 20,000/- (Aprox) | 40,000/- (Aprox) | 2,000/- (Aprox) | | |
| (ii) | Deposits in Banks, Financial Institutions And non- banking Financial Companies | 3,40,000/- (Saving Account) | 80,000/- (Saving Account) | 60,000/-(Saving Account) | | |
| (iii) | Bonds, Debentures and Shares in companies | 67,500/- (Sahara India- Q Shop) LIC Jeewan Plus 40,000/- | -NIL- | -NIL- | | |
| (iv) | Other Financial institutions, NSS, Postal Savings, LIC Policies, etc. | LIC Premium: 10000/-Yearly & 1382/- Yearly PLI Premium: 19119/-Yearly | -NIL- | LIC Policy Single Premium 4,35,850/- | | |
| (v) | Motor Vehicles (details of make etc.) | M.Cycle- Honda Shine BR-01BN-8239 Car- i10 Sportz BR-01CP-1489 | -NIL- | -NIL- | + 20 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 | di na marin |
| (vi) | Jewellery (give details of weight and value) | Gold-6 gm Value-25,000/- (Aprox) | Gold- 120 gm Silver- 500 gm Value-5,00,000/- (Aprox) | -NIL- | 2.11 | |

22/9

Madhup Kymar

| (vii) | Other assets, such as values of claims/interests | -NIL- | -NIL- | -NIL- | |
|-------|--|-------|-------|-------|--|
|-------|--|-------|-------|-------|--|

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name : Archana Gupta (Wife) | Dependent-1 Mayank Raj (Son) | Dependant-2 Name | Dependant-3 Etc.Name |
|------------|--|-------|--|------------------------------------|---------------------|-------------------------|
| (i) | Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- | | |
| (ii) | (i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total | -NIL- | परगना-फुलवारी शरीफ जिला - पटना राज्य - बिहार खाता नं0- 54 खेसरा नं0- 836 | -NIL- | | |
| (::: | measurement) -Current market value | | रकबा- 4.68 डिसमील बैल्यू - 20 लाख (लगभग) | | | |
| | Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- | | |
| (iv | Houses/Apartments, etc. | | | | | |

^{*} Dependant here means a person substantially dependent on the income of the employee.

| | - location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- |
|-----|---|-------|-------|-------|
| (v) | Other (such as interest in property) | -NIL- | -NIL- | -NIL- |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :

[Note : Please give separate details for each item)

| Sr. No | Description | Name & address of Bank Financial Institutions(s) / Department(s) | Amount outstanding as on | |
|-----------|--|--|--------------------------|--|
| (a) | (i) Loans from Banks | -NIL- | | |
| | (ii)Loans from financial institutions | -NIL- | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | -NIL- | | |
| | (b) dues to departments dealing with supply of water. | -NIL- | | |
| | (c) dues to departments dealing with supply of electricity | -NIL- | | |

Madhup Kumas

| | (d) dues to departments dealing with telephones | -NIL- | | |
|-----|--|--|---------------|--|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | -NIL- | rans parque c | |
| | (f) Other dues, if any | -NIL- | The year | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)] | A.Y 2020-21 Total Income Tax - 3,28,729 PAN No- AGYPK0820A | / - | |
| | (ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.] | -NIL- | | |
| | (iii) Sales Tax [Only in case of property business | -NIL- | | |
| | (iv) Property Tax | -NIL- | -4-V-4-4-)-4 | AL + 4 Y - 1 - 4 - 4 - 4 - 4 - 4 - 4 - 4 - 4 - 4 |

C. Personal Details GPF/CPF/PRAN No. : PTS/BLA-366 Gender :- (M/F) M Date of Birth : DD/MM/YY 2 7 1 2 1 9 6 4 Madhup Kumar

Class/Group

(A/B/C)

A

Cadre

Bihar Vidhan Sabha Sachivalaya Service

(Full name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Madhut Kumar

Name of Employee - Madhup Kumar

Place: Patna

Date: 12-02-2021

Designation - Senior Reporter

Department -Bihar Vidhan Sabha Sachivalaya

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.